

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †970**

TO BE ANSWERED ON THE 24TH JULY, 2018 / SHRAVANA 2, 1940 (SAKA)

REVIEW OF NAXAL ATTACKS

†970. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has reviewed the naxal incidents and the financial status of the victims of naxal incidents along with the issue of providing security to such affected families in the country and if so, the details thereof;

(b) whether naxal incidents have decreased in the country recently and the naxal commanders having rewards on their heads were killed in police encounters and such police team have also been rewarded by the Government;

(c) if so, the details thereof along with the details of naxals incidents reported in the country including Bihar along with the amount allocated and spent by the Government to check naxal incidents during the last three years and the current year, State-wise;

(d) whether the Government is considering to reward/provide compensation and security to the victims of naxals incidents, both in security forces and civilians in the country; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): The Government reviews the security situation in Left Wing Extremism (LWE) affected States on a regular basis at different levels.

Financial assistance is provided to the victims of LWE violence under the “Central Scheme for Assistance to Civilian Victims/Family of Victims of Terrorist/Communal/LWE Violence and Cross Border Firing and Mine/IED Blasts on Indian Territory” and the Security Related Expenditure (SRE) Scheme regardless of the financial status of the victim. In addition, States also have their own schemes for providing relief to affected families. Security to such families, if required, is provided by the States.

(b) & (c): Yes, the number of incidents of LWE violence has declined considerably over the years. Several LWE leaders with rewards on their heads have been killed or apprehended. Rewards to police personnel in terms of accelerated promotions, special incentives and gallantry medals are awarded as per laid down procedures. State-wise details of incidents of LWE violence over last three years and current year is at Annexure-I. Details of total funds expended and funds allocated to LWE affected States over last three years and current year is at Annexure-II.

(d) & (e): Details of compensation paid to next-of-kin of security forces personnel martyred and to civilian killed in LWE violence is as follows:-

(i) CAPF. The Central Government pays Rs 35 lacs as ex-gratia and an additional Rs 20 lacs ex-gratia is paid through the Security Related Expenditure (SRE) Scheme to the Next-of-kin (NoK) of

martyrs of CAPF. Insurance cover to CAPF personnel is also provided under the SRE Scheme. In addition, the State in which the individual was serving, his Home State and the force to which he belongs pay ex-gratia/insurance benefits/ benefits from risk fund and welfare funds at varying rates. Apart from above, the next-of-kin is also given full salary till the age of superannuation under Liberalized Pensionary Award (LPA) & is also eligible for compassionate appointment as per applicable rules.

(ii) State Police. Next-of-kin of security personnel of the State Forces get Rs 20 lacs as ex-gratia under the SRE Scheme. Insurance cover to State Police personnel is also provided under the SRE Scheme. The States also have their own policies with regard to other compensation components for their personnel martyred in LWE violence.

(iii) Civilians. Next-of-kin of civilians killed in LWE violence are paid Rs 2 lacs under the SRE Scheme and Rs 5 lacs under the “Central Scheme for Assistance to Civilian Victims/Family of Victims of Terrorist/Communal/LWE Violence and Cross Border Firing and Mine/IED Blasts on Indian Territory”. In addition, States have their own policies with regard to compensation for civilians killed in LWE violence.

LWE INCIDENTS IN THE COUNTRY
DURING THE LAST THREE YEARS AND CURRENT YEAR

State	2015	2016	2017	2018 (upto 30.06.2018)
Andhra Pradesh	35	17	26	4
Bihar	110	129	99	33
Chhattisgarh	466	395	373	222
Jharkhand	310	323	251	109
Madhya Pradesh	0	12	3	3
Maharashtra	55	73	69	44
Odisha	92	86	81	53
Telangana	11	7	5	8
Uttar Pradesh	0	0	0	0
West Bengal	0	0	0	0
Others	10	6	1	0
TOTAL	1089	1048	908	476

EXPENDITURE OF FUNDS FOR COMBATING LWE

- 1. Total Funds Expended . Rs 2106.33 crore has been spent for combating LWE menace in the last three years and current year. Details are as under:-**

Period	Funds Released (in Crores)
2015-16	356.41
2016-17	273.98
2017-18	743.93
2018-19	732.01

- 2. Funds Allocated to States. Rs 1883.38 Crores has been allocated to the States for combating LWE menace in last three years and current year. Details are as under:-**

State	2015-16	2016-17	2017-18	2018-19 (till 20 Jul 2018)
Andhra Pradesh	14.95	13.06	29.04	26.61
Bihar	17.99	13.87	68.63	88.38
Chhattisgarh	95.76	49.95	145.75	190.28
Jharkhand	59.33	61.96	187.37	297.16
Madhya Pradesh	1.51	0.00	2.90	1.94
Maharashtra	18.86	21.80	39.86	25.73
Odisha	50.35	16.56	141.82	50.77
Telangana	11.03	9.61	25.22	26.26
Uttar Pradesh	7.04	4.96	7.29	2.37
West Bengal	17.06	18.23	22.12	0.00
TOTAL	293.88	210.00	670.00	709.50